APPENDIX

FORM NO. 1 [See rule 6 of Commodities Transaction Tax Rules, 2013] RETURN OF TAXABLE COMMODITIES TRANSACTIONS

CTTS - 1

 Please follow instructions. 						
 Use block letters only. 	ACKNOWLEDGEMENT For Office use only					
•		For Office use only				
1. NAME OF THE RECOGNISED ASSOCIATION		Receipt No. Date				
2. ADDRESS OF THE RECOGNISED ASSOCIATION						
		Seal and Signature of Receiving Official				
		Receiving Official				
3. PERMANENT ACCOUNT NUMBER (PAN)						
4. FINANCIAL YEAR (TRANSACTIONS RELATING TO WHICH ARE REPO	RTED) -					
5. WARD/ CIRCLE/ RANGE						
	[Schedule]	(IN RS.)				
6. VALUE OF TAXABLE COMMODITIES TRANSACTIONS	(A[12])					
7. TOTAL COMMODITIES TRANSACTION TAX COLLECTABLE	(A[13])					
8. TOTAL COMMODITIES TRANSACTION TAX COLLECTION	ED (B[4])					
9. TOTAL COMMODITIES TRANSACTION TAX PAID	(B[5])					
10. COMMODITIES TRANSACTION TAX PAYABLE/ REFUNDABLE (7-9)						
11. INTEREST PAYABLE UNDER SECTION 123	(B[6])					
12. INTEREST PAID	(B[7])					

VERIFICATION

I,	(full	name	in	block	letters),	son/	daughter	of
	having permanen	t accoun	t nun	nber		S	olemnly dec	clare
that to the best of my knowledge and	d belief the inform	nation gi	ven i	n this retu	ırn and sch	edules a	accompanyii	ng it
is correct and complete and that the t	total value of taxa	ible comi	modit	ies transa	ections and	other pa	articulars sh	own
therein are truly stated and are in a	accordance with p	provision	s of	Chapter '	VII of the	Finance	e Act, 2013	and
Commodities Transaction Tax Rules,	, 2013.							
I further declare that I am making tham also competent to make this return	•	apacity a	ıs				a	and I
Date								
Place					(Name ar	nd Signa	iture)	

SCHEDULE – A

Sl.	Clearing	Member	Membe	r Code	PAN of	PAN of Details of		Client	Client	Unique	Value of taxable	Commodities
No.	member	name	Regulator/	Association	member	intermediary, if any		name	PAN	client code	commodities	transaction tax
	code		FMC unique	Member		31 0431					transactions	collectible
			member code	code		Name	PAN				(in Rs.)	(in Rs.)
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL												

SCHEDULE - B

Month	Value of	Commodities	Commodities	Commodities	Interest	Interest	Particulars of payment of commodities transaction tax/ interest u/s. 123						
	taxable	transaction	transaction	transaction	payable	paid u/s.	Tax/	Name of the	BSR code	Date of	Serial No.	Amount	
	commodities	tax	tax collected	tax paid	u/s. 123	123	Interest	bank branch	of bank	deposit	of challan		
	transactions	collectible							branch				
	during the	(in Rs.)	(in Rs.)	(in Rs.)	(in Rs.)	(in Rs.)	(in Rs.)					(in Rs.)	
	month												
1	2	3	4	5	6	7	8	9	10	11	12	13	
	TOTAL					TOTAL							

NOTES:

- 1. This Form must be used by a recognised association only.
- 2. Details required in Schedules A & B may be furnished on computer media as specified in rule 6.
- 3. Details required in Schedules A & B may be given separately for each Member/ Intermediary code and Clearing Member Code as the case may be. Particulars of Client Name, client PAN and unique client code should be given wherever available.
- 4. Details required in Schedule B may be given separately for each month giving sub-total for each month also.